

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 182 OF 2015

Dated: 08th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

ORDER

Learned counsel for the appellant states that he will be filing additional submissions today in the Registry. He may file the same after serving copy on the other side.

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **28.09.2016.**

**(T. Munikrishnaiah)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**